

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S H. L. TECH FABRICS LTD.

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	H. L. Tech Fabrics Ltd.
2.	Date of incorporation of corporate debtor	08.09.2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72900DL2008PLC182983
5.	Address of the registered office and principal office (if any) of corporate debtor	C-116, Farmers Apts., Plot No. 8. Sector-13, Rohini, New Delhi-110085
6.	Insolvency commencement date in respect of corporate debtor	10.02.2020 Copy of Order Received on 17 th February, 2020
7.	Estimated date of closure of insolvency resolution process	08.08.2020 (180 Days from Date of Commencement of CIRP)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mohd Rashid IP Registration No. IBBI/IPA-002-IP-N00281/2017-18/10839
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Ch. No. C-45, C. L. Joseph Block, Tis Hazari, Delhi-110054 E-mail: - mrashid_adv@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Mohd Rashid, Ch. No. C-45, C. L. Joseph Block, Tis Hazari, Delhi-110054 E-mail: - hltechfabrics.cirp@gmail.com
11.	Last date for submission of claims	03.03.2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es):- Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) WebLink:- https://ibbi.gov.in/home/downloads Physical Address:- As given in SL No. 10 b) N/A

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of the **M/s H. L. Tech Fabrics Ltd. on 10.02.2020.**

The creditors of M/s H. L. Tech Fabrics Ltd., are hereby called upon to submit their claims with proof on or before **03.03.2020** to the Interim Resolution Professional at the address mentioned against entry No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. **The Forms may be downloaded from web link <https://ibbi.gov.in/home/downloads>.**

Submission of false or misleading proofs of claim shall attract penalties.

Date: 17th February, 2020
Place: Delhi

Mohd Rashid (Interim Resolution Professional)
IP Registration No. IBBI/ IPA-002-IP-N00281/2017-18/ 1083

Mohd. Rashid
Sd./-

